

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5278/2010

(From the judgement and order dated 22/02/2010 in CRLA No. 780/1982  
of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

ABID Petitioner(s)

VERSUS

STATE OF U.P. Respondent(s)

(With appln(s) for bail and exemption from filing O.T.)

Date: 30/06/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE A.K. PATNAIK

(VACATION BENCH)

For Petitioner(s)

Mr. R.S. Kundu, Adv.

Mr. Aslam Sammani, Adv.

Mr. Vishwa Pal Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Issue notice, returnable within six weeks.

(N.S.K. Kamesh)  
Court Master

(Shashi Bala Vij)  
Court Master